

**CC No. 352/2019
CBI Vs. Saleem Hamid Etc.**

17.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.
Accused Saleem Hamid in person (through VC).
Sh. Tanveer Ahmad Mir, Advocate for A-1 Saleem
Hamid, A-2 Anupam Kumar Sen and A-3 Sunil Kumar
Malhotra.
Sh. Rajmangal Kumar, Advocate for Vijay Kumar
Sharma, AR of A-5 M/s VRCC Pvt. Ltd.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Further arguments in rebuttal addressed by Ld. Defence Counsel at length and concluded.

All stages of final arguments stand concluded.

Written synopsis have already been filed in physical form by both parties prior to the lockdown. A scanned copy of the same has also been filed by Ld. Defence Counsel electronically.

However, Ld. Sr. PP is requested to file a scanned copy of the written synopsis in electronic form.

At this stage, Ld. Defence Counsel seeks permission to file additional synopsis. Let the same be filed electronically well in advance.

This Court appreciates the valuable assistance of Ld. Defence Counsel as well as Ld. Sr. PP for CBI extended during the course of final arguments.

Some Court queries are required to be sought from both the sides. One Court query has been conveyed to Ld. Sr. PP.

Put up for clarifications on 24.09.2020 at 02.30 PM.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/17.09.2020

**CC No. 47/2019
CBI Vs. N. K. Mittal**

**CC No. 78/2019
CBI Vs. N. K. Mittal and Another**

17.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Sh. Harsh Kumar Sharma, Advocate for the accused.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

In one matter titled as 'CBI Vs. Saleem Hamid and Others' final arguments are at the stage of conclusion and same are to be heard.

Accordingly, list on 23.09.2020 at 02.30 PM for further arguments.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be uploaded on the official website.

(SUJATA KOHLI)

**Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/17.09.2020**